

फार्म संख्या-४
FORM No. 4

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL

कलकत्ता न्यायपीठ, कलकत्ता
CALCUTTA BENCH, CALCUTTA.

आदेश पत्र
ORDER SHEET

आवेदन संख्या
Application No.

MA- 509/99
OA- 1158/97

का १९९
of 199

अर्जित (s)

R. Mahato

आवेदक का वकील

Advocate for the Applicant (s)

MN. S. N. Ray
MS. M. Gupta

प्रत्यर्थी
Respondents

R. Ch. TANTI & ORS

प्रत्यर्थी का अधिवक्ता

Advocate for the Respondent (s)

G C Ghosh.

K Banerjee

रजिस्ट्री की टिप्पणियाँ
Notes of the Registry

न्यायपीठ का आदेश
Order of the Tribunal

The M.A has been filed
on 14-9-99 for A. of Party etc
4.9.99 S.O (D)

1-10-99 (C-I)
MA

Reply to 509/99 filed
by Mr G C Ghosh. Idid

MA 509/99
19-11-99 (C-I)

Disposed and
allowed.

CO

1/10/99 (C-D)

Both sides present
on the prayer of the Id. counsel
Mr. Ray, Mr. Ghosh adj.
to 19/11/99. Mr. Ghosh has
filed reply to the MA being
No 509/99 on behalf of
of the original applicants
Mrs. Banerjee, appearing for
the of respect. Submits that
she has no reason to contest
the appn & by filing a reply.
This is recorded.

2nd
AM

V.C.